

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1262  
ANSWERED ON:08.03.2002  
PURCHASE OF MAIZE  
PUTTASWAMY GOWDA;RUDRAGOUDA PATIL

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Karnataka Government had purchased large quantity of maize from farmers during the year 2001;
- (b) if so, the details thereof;
- (c) whether the central reimbursement has not reached the State Government till date for these purchases;
- (d) if so, the reasons therefor; and
- (e) the time by which the amount is likely to be reimbursed to the Government of Karnataka?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SHRI PRADHAN )

(a)&(b): As on 28.2.2001, a quantity of 2,45,944 MTs of maize was procured, out of which the Food Corporation of India (FCI) procured 1,23,262 MTs and Karnataka Food & Civil Supplies Corporation (KFCSC) procured 1,22,682 MTs. During March 2001, KFCSC alone had purchased 1,33,792 MTs of maize. Thus a sizeable quantity of 2,56,474 MTs was purchased by Karnataka Government through KFCSC.

(c)&(d): The KFCSC has submitted bills for the payment of procurement incidentals for the period from 1.3.2001 to end of the season. The payment thereof will be released during the first half of March, 2002. The payment could not be released to the State Government as the KFCSC could not reconcile the quantity purchased by them.

(e): The balance payment will be released immediately on receipt of reconciled information from KFCSC.